

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 36

C.P. (IB)/492(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **20.06.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s KRISHNA
LALLUBHAI CHITALIA**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Rishi Thakur a/w Adv. Dhvani Gala i/b ZBA for the Financial Creditor is present. Adv. Viraj Parikh a/w Adv. Sohan Kinkhabwala i/b Desai Desai & Mulla Advocates for the Respondent present.

List this matter on Board on **27.06.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh